NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/523/KER/(IB)/2017

NAME OF THE PETITIONER(S)

: K. HEMALATHA VISWANATHAN

NAME OF THE RESPONDENT(S)

: VYSALI PHARMACEUTICALS LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) R. Kamham

P.C.S. Jes.
Vysahi Phania certicals
tres

hel , Me

ORDER

Representative for the Respondent present and prayed for time for filing affidavit. At request, time is granted. Put up on **15.11.2017 at 10.30 A.M.**

- Sel-

MEMBER (TECHNICAL) ghk

– Sel – MEMBER (JUDICIAL)